

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/661/(IB)/CB/2017  
NAME OF THE PETITIONER(S) : FOSECO INDIA LTD  
NAME OF THE RESPONDENT(S) : RLS ALLOYS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Rahul Chinnikishnan

Op. credit

Rahul

G. Arunkumar

G. Arunkumar

G. Arunkumar  
for Respondent

**ORDER**

Counsels for both the parties are present. Counsel for Corporate Debtor submitted that the Corporate Debtor is ready to settle the matter and prayed for time. At request, time is enlarged. Put up on **02.01.2018 at 10.30 A.M.**

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MEMBER (JUDICIAL)